

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION BENCH II
MUMBAI

C.P. (IB) 4429/MB/2018

42.

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 29.01.2019

NAME OF THE PARTIES: Hargun P. Godhwani & Anr.

v/s.

Godhwani Brothers India Pvt. Ltd. & Ors.

SECTION 97 OF INSOLVENCY & BANKRUPTCY CODE, 2016

The learned counsel for the Petitioner is present. At request, list this matter
on 18.02.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
RK

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)